

ITEM NO.39                      REGISTRAR COURT. 1                      SECTION XI  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 14080/2015

U.P.S.R.T.C. & ANR.

Appellant(s)

VERSUS

ARCHANA TIWARI & ORS.

Respondent(s)

Date : 10/01/2017 This appeal was called on for hearing today.

For Appellant(s)

Ms. Nupur Kumar, Adv.

Ms. Garima Prashad, Adv.

For Respondent(s)

Mr. Vivek Vidyarthi, Adv.

Mr. Sudhir Mendiratta, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent Nos.1 to 3 are duly represented.

Despite last opportunity having been granted, application  
for substitution of the legal representatives of the deceased  
respondent No.4 has not been filed.

Registry to process the matter for listing before the  
Hon'ble Judge in Chambers for further directions.

(PAWAN DEV KOTWAL)  
Registrar